

ITEM NO.17

REGISTRAR COURT

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Criminal Appeal No(s). 584-585/2024

STATE OF U.P.

Appellant(s)

VERSUS

JASVEER SINGH & ORS.

Respondent(s)

Date : 03-01-2025 These appeals were called on for hearing today.

For Appellant(s)

Mr. Kumar Abhinandan, Adv.
Dr. Vijendra Singh, AOR
Ms. Apurva Mahndiyan, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Service is complete on respondent nos. 1 and 2 but none has entered appearance.

Ld. Counsel for the appellant is granted four weeks' time to do needful in respect of respondent no.3(dead).

Original records of High Court and Trial Court have been received.

List again on 11.02.2025.

SUJATA SINGH
Registrar

HJ